

ADM No.33/2020

Office of the  
Principal District & Sessions Judge,  
Bengaluru Rural District, Bengaluru,  
dated: 03.07.2020

**NOTIFICATION**

In view of suspension of II Phase Four Months Foundation Training to Civil Judges, vide letter No.KJA/526/2020 dated 02.07.2020 of the Karnataka Judicial Academy, Bengaluru and in partial modification of the Notification bearing No.ADM/33/2020 dated 29.06.2020, Smt.Yogeshwari, Additional Civil Judge and J.M.F.C., Devanahalli is placed in charge of the court of Principal Civil Judge and J.M.F.C., Devanahalli with immediate effect, as Shri Sandesh K., Principal Civil Judge and J.M.F.C., Devanahalli is under quarantine.



(Venkatesh Naik T.)

Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Copy to:**

1. The II Additional Senior Civil Judge and J.M.F.C., Devanahalli.
2. The Principal/Additional Civil Judge and J.M.F.C., Devanahalli.
3. Assistant Public Prosecutors.
4. Advocates' Association, Devanahalli.
5. Web-hosting.
6. Notice Board.
7. Office copy.